

Government employees are out to great problems and that the Government should look into that because that is also a matter of allotment. I have not linked it up with LPG dealership or petrol pump dealership. These are separate issues. I said everybody is supporting them. So, do not say that I have linked it.

SHRI GEORGE FERNANDES : I have never said that you have linked it up...*(Interruptions)* The Prime Minister wants it...*(Interruptions)*

MR. SPEAKER : Mr. Fernandes, you have made your point. Now, let us listen to others.

*(Interruptions)*

SHRIMATI GEETA MUKHERJEE : There were some unemployed people who were given LPG dealership. Their case should also be seriously thought over...*(Interruptions)* I know that some unemployed people were given this dealership. This should be thought over...*(Interruptions)*

SHRI SONTOSH MOHAN DEV (Silchar) : Sir, on both these issues, we have a stand. As regards these 20,000 Government employees who have been served notice, I have written to the Prime Minister that their case should be considered sympathetically...*(Interruptions)* In case some alternative arrangements can be made, that also should be thought of. This is our party's stand. I have written to the Prime Minister.

As regards the LPG and petrol pump issue, we will abide by the Supreme Court verdict. If there is consensus about it after discussion, we will take our stand. What Shri Rajesh Pilot has said is our latest stand...*(Interruptions)*

MR. SPEAKER : I think the matter is closed.

*(Interruptions)*

MR. SPEAKER : The hon. Minister has said that he is going to call a meeting of all the political parties.

*(Interruptions)*

SHRI PRAMOD MAHAJAN : I hope this would not be a secular consensus only...*(Interruptions)*

SHRI BASU DEB ACHARIA : But you should not boycott...*(Interruptions)*

MR. SPEAKER : I suppose the hon. Minister has said 'all'.

SHRI SRIKANT JENA : Yes.

MR. SPEAKER : He has confirmed that he has said 'all'.

*[Translation]*

SHRI RAM NAIK : I was chairman at the time when P.A.C. examine have presented the report.

*[English]*

We have condemned all such things which have been done.

MR. SPEAKER : Shrimati Krishna Bose may speak now.

*(Interruptions)*

SHRIMATI KRISHNA BOSE : I request the hon. Members to cool down. I would like to raise another matter...*(Interruptions)*

MR. SPEAKER : I have been receiving so many notices. What can I do?

*(Interruptions)*

MR. SPEAKER : We have to finish the Budget discussion.

*(Interruptions)*

MR. SPEAKER : Only what Shrimati Krishna Bose speaks will go on record. Other speaker's speech will not go on record.

*(Interruptions)\**

SHRIMATI KRISHNA BOSE : Sir, I would like to draw the attention of the House to the dismal condition in which the port majdoors live in Calcutta Port area. I have just visited the majdoor quarters in the Hide Road area of Calcutta Port. The majdoor families there are living under inhuman condition.

The place is so filthy that it is unfit for human habitation. On top of that the Port authorities suddenly started disconnecting the electric connection of the area plunging the quarters in darkness. The children had to stop studying for their examination. The Port authorities have temporarily stopped the process of disconnecting electricity. But it has not been restored to the already disconnected areas...*(Interruptions)*

MR. SPEAKER : Shri Rudy, I have said that I am considering it. I will come to you later on.

*(Interruptions)*

SHRIMATI KRISHNA BOSE : Huge sums of money are allotted for upliftment of major Ports. Would the Government spend a part of it for civic amenities of the *mazdoors* who help the Port activities going? How can we expect efficiency from them if we leave them in darkness and filth?

This is my submission.

*[Translation]*

PROF. RITA VERMA : Mr. Speaker, Sir, are you going to call ladies?

MR. SPEAKER : I am not calling them.

*[English]*

SHRIMATI M. PARVATI (Ongole) : Hon. Speaker, Sir, the aquaculture activity has been promoted by the Government of India, by extending loans and subsidies to the export oriented activity. 90 per cent of the aquaculturists are small and marginal farmers and they

\* Not Recorded.

have invested their life's savings into this activity. Recently, the hon. Supreme Court had directed the respective coastal Districts' Collectors to close or demolish all the farms situated on the sides of the rivers creeks and seashore by 31st March, 1997 ...*(Interruptions)*

*[Translation]*

MR. SPEAKER : Budget is to be passed, otherwise you will not get your salary.

*[English]*

SHRIMATI M. PARVATI : I would like to know from the Government what measures do the Government intend to take to protect the interests of the farmers who are to be affected by this order of the hon. Supreme Court since the deadline for implementing the order of the hon. Supreme Court is fast approaching. These farms, it seems, contribute around Rs. 3000 crore of foreign exchange to our national exchequer. The National Environmental Engineering Research Institute, Nagpur has given a contradictory report about the aquaculture to the Government of India and the hon. Supreme Court. I wish that the Government probe and examine this report thoroughly...*(Interruptions)*

*[Translation]*

MR. SPEAKER : Small issues are not taken up in Zero Hour. Big issues should be raised in this Hour.

*[English]*

SHRIMATI M. PARVATI : Moreover, most of the investment by aquaculturists is done by way of loans. NABARD and other commercial banks have advanced crores of rupees and the repayment normally will become a question, placing the banks and others which have lent the loans, in an awkward position.

The future life of around 50 lakhs of people who are directly or indirectly employed in this sector is at stake and the view of the Government regarding this issue is sought with concern by the Members of this House.

Thank you very much for giving me this opportunity...*(Interruptions)*

*[Translation]*

SHRI RAJIV PRATAP RUDY : Mr. Speaker, Sir, we have discussed the issue of providing political protection to criminals particularly about some Members of Parliament. Since it has created a disastrous situation in the country. I wish to invite your attention in the matter.

*[English]*

MR. SPEAKER : Shri Rudy, I have said that I have received your notice and also the notice of Prof. Rita Verma and I am looking into it.

*(Interruptions)*

SHRI RAJIV PRATAP RUDY : Sir, it is a document ...*(Interruptions)*

MR. SPEAKER : Yes, I know that. Okay.

*(Interruptions)*

SHRI RAJIV PRATAP RUDY : Sir, it is a matter of great concern because the country is facing a lot of problems today because of the political protection which is given to such criminal elements...*(Interruptions)*

MR. SPEAKER : No. Please sit down. You cannot raise it now. I did not read your original note in Hindi. I had to read the English translation. Maybe, you are more informed. But what I understand is that the two names that were taken did not mention that they are Members of Parliament. One person is referred to as an MLA and the other person is referred to without any designation. It is not allowed to be raised now.

*(Interruptions)*

MR. SPEAKER : I am verifying it. It is under my consideration. The fact that I have referred to it, should convey that I have also taken note of that. What else do you want? Please do not ask me to take a final decision now.

*(Interruptions)*

MR. SPEAKER : I cannot allow any more. We have to pass the Budget also.

*(Interruptions)*

MR. SPEAKER : Shri Namgyal, please come to my chamber. I will discuss it with you. Let me understand it and then I will allow you later on.

*(Interruptions)*

MR. SPEAKER : Now, we may take up Matters Under Rule 377.

12.40 hrs.

#### MATTERS UNDER RULE 377

- (i) **Need to start work on Mohane Reservoir Project in Bihar.**

*[Translation]*

SHRI DHIRENDRA AGARWAL (Chattra) : Mr. Speaker, Sir, the Gaya District of Central Bihar is a very backward district. This region has come in the grip of terrorism due to poverty, unemployment and very slow development. Mohane Reservoir Project in Mohanpur, Barachatti Block was sanctioned in the Eighth Five Year Plan for developing this region. At that time the estimated cost of this project was one hundred and thirty crores of rupees. This project was to be completed during the Eight Five Year Plan. Completion of this project will irrigate 85,000 Hectare of land of Gaya and border districts of Barachatti, Mohanpur, Sherghati, Bodhgaya,